Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 296 of 2013

Dated : 21st April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Prayas Energy Group ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan for R.1
Ms. Ramni Taneja for R.3
Mr. Sanjay Sen, Sr. Adv.
Mr. Pranav Vyas
Mr. Somnath Shukla for R.2

ORDER

The learned counsel for the Respondent No.3 seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 30.04.2014 after serving copy on the other side.

Post the matter for hearing on ***09.05.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js